

(2024) 04 MAD CK 0241

Madras High Court

Case No: Criminal Original Petition No. No.10018 Of 2024

Sneha Makwan

APPELLANT

Vs

State

RESPONDENT

Date of Decision: April 30, 2024

Acts Referred:

- Indian Penal Code, 1860 - Section 120(B), 229A, 406, 420

Citation: (2024) 04 MAD CK 0241

Hon'ble Judges: T.V.Thamilselvi, J

Bench: Single Bench

Advocate: S.Silambanan, K.Sathish, V.Meganathan, P.K.Ganesh

Judgement